

- (iii) HI 977 and HD 2501 in Maharashtra and Karnataka.
- (iv) Raj-3077 in Rajasthan and HI 1077 in M.P.
- (v) KRL-1-4 and RAJ-3077 in salt affected soil.
- (vi) Use of 'stomp' preemergence weedicide in wheat.
- (vii) Increase seed rate under broadcast sown conditions in different parts of the country.

Brackish Water Prawn Farm

3804. SHRI SUSHILKUMAR SAMBHAJIRAO SHINDE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have received any proposals from the States for Brackish Water prawn farm and hatchery for seeking assistance of external funding agencies;

(b) if so, the details thereof;

(c) the details of action taken/proposed to be taken thereon, project-wise; and

(d) the details of the incentives provided for such projects?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) No proposal from any State for Brackishwater Prawn Farm and Hatchery for external assistance is now pending with the Department of Agriculture and Cooperation.

(b) and (c) Question does not arise.

(d) Incentives provided for such projects are dependent on the negotiated settlement made with the external funding agencies. Under the ongoing World Bank assisted Shrimp and Fish culture projects, loan is provided for meeting the cost of (i) pond development; (ii) establishment of shrimp hatchery, backyard nurseries, feed mills, ice plants, individual quick freezing

machinery to private entrepreneurs; and (iii) initial working capital for seed and feed.

Projects Cleared by National Cooperative Development Corporation

3805. SHRI SUSHILKUMAR SAMBHAJIRAO SHINDE: Will the Minister of AGRICULTURE be pleased to state:

(a) the new projects received and cleared by the National Cooperative Development Corporation during the last three years, year-wise and sector-wise along with the total cost of the projects and NCDC's financial support for Maharashtra in particular;

(b) the details of the projects cleared during the current year and the number of projects pending along with the estimated cost of project and financial assistance sought from National Cooperative Development Corporation; and

(c) the details of on going schemes for extending financial assistance to cooperative ventures, scheme-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) The

Corporation has received 5798 proposals involving a block cost of Rs. 1772.11 crores from cooperative sector in the country under various schemes during the last 3 years. Out of these, 5498 proposals/projects have been cleared involving a financial assistance of Rs. 982.02 crores from NCDC. The Sector-wise and year-wise details of projects received, cleared, etc. are indicated in the Annexure-I. (See Appendix (CLV Annexure No. 63). In so far as Maharashtra State is concerned, a total of 388 proposals involving block cost of Rs. 576.79 crores were received by the Corporation during the last 3 years. Out of these, a total of 295 proposals with financial assistance of

Rs. 173.49 crores were sanctioned. Activity-wise and year-wise details are indicated in the Annexure-II. (See Appendix CLXV. Annexure No. 64)

(b) A total of 525 projects involving an assistance of Rs. 74.85 crores including 14 projects from Maharashtra involving an assistance of Rs. 5.74 crores have been sanctioned by the Corporation so far during the current financial year. 266 projects involving a block cost of Rs. 294.54 crores including 84 proposals/projects involving block cost of Rs. 131.12 crores received from the Maharashtra State are pending with the Corporation and are at various stages of examination.

(d) The details of various schemes being implemented by the NCDC throughout the country are indicated in Annexure-III. [See Appendix CLXV, Annexure No. 65]

Construction of Rural Godowns

3806. SHRI SUSHILKUMAR SAMBHAJIRAO SHINDE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether World Bank assistance has been provided to a number of State Governments for construction of rural godowns;

(b) if so, the details of the scheme under implementation in various States through the national Cooperative Development Corporation, State-wise; and

(c) the details of such schemes included in operation in various States during the Eighth Five Year Plan in general and for Maharashtra in particular?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes, Sir.

(b) and (c) The National Cooperative Development Corporation has implemented a storage programme with

financial assistance from the International Development Association (IDA) of the World Bank under NCDC-III Project which lasted from July, 1984 to June, 1992. At present, no scheme is under implementation with World Bank assistance nor the National Cooperative Development Corporation has any such scheme for the remaining period of the Eighth Five year Plan, for any State including Maharashtra.

Subsidies to farmers

3807. SHRI RAJUBHAI A. PARMAR: Will the Minister of AGRICULTURE be pleased to state the subsidies extended to Indian farmers including those for fixation of support prices of their produce in comparison to the subsidies extended to farmers in the USA and other developed countries?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): The estimates of producer subsidy equivalent (net of input subsidies and output taxes) as percentage of value of agricultural production, as worked out by Organisation of Economic Cooperation and Development (OECD) for 1990 and that in an article published in Economic and Political Weekly (EPW), September 26, 1992, for 1982-87, are as under:-

Country	Producer subsidy equivalent as percentage of value of agricultural production	
	OECD	EPW
Japan	68	72.5
EC	48	37.0
USA	30	26.2
Canada	41	33.5
Australia	11	10.3
India	—	-2.3